

[*Translation*]

Superfast Train Between Gondia and Nagpur

6304. DR. KHUSHAL PARASHRAM BOPCHE: Will the Minister of RAILWAYS be pleased to state:

(a) whether there was a proposal to introduce a superfast train like Shatabadi Express between Nagpur and Howrah which has been shelved;

(b) if so, the reasons therefor?

(c) whether there is a proposal to introduce an alternative superfast train between Gonda and Nagpur for the convenience of daily commuters; and

(d) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) and (d). Does not arise.

(c) There is no such proposal at present.

Wind Energy Cell in Hilly Areas

6308. SHRI M.S. PAL: Will the Minister of ENERGY be pleased to state:

(a) whether Government propose to set up a wind energy cell in the hilly areas of the country;

(b) if so, the details thereof; and

(c) if not, whether Government have explored the possibility of converting wind energy into other forms of energy?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) Does not arise.

(c) A number of demonstration projects have been undertaken in various parts of the country, including hilly areas of States such as Himachal Pradesh, Uttar Pradesh, Karnataka, Jammu & Kashmir and Andhra Pradesh, for converting wind energy into mechanical energy for water pumping and electrical energy for power generation.

Targets of Coal production in Bihar Coal Mines

6309. SHRI DASAI CHOWDHARY: Will the Minister of ENERGY be pleased to state:

(a) whether coal production in Bihar collieries has fallen short of target fixed for 1988-89 and 1989-90; and

(b) if so, the reasons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Bharat Coking Coal Limited, Central Coalfields Limited and partially Eastern Coalfields Limited are operating mines in the State of Bihar. Coal production from Bihar coalfields in these companies during the last two years was as under:

(In million tonnes)

<i>Company</i>	<i>1988-89</i>		<i>1989-90</i>	
	<i>Target</i>	<i>Actual</i>	<i>Target</i>	<i>Actual (Provisional)</i>
BCCL	25.60	25.64	26.99	25.96
CCL	28.00	28.04	28.00	28.61
ECL	8.47	9.89	8.60	7.73
TOTAL	62.07	63.57	63.59	62.30

While all these companies had achieved the target during 1988-89, there was short-fall in BCCL and ECL during 1989-90. This was due to power failures, absenteeism, non-availability of land and other constraints.

Encroachment of Railway Land in Chitrakootdham Karwi and Banda Stations

6310. SHRI RAM SAJIWAN: Will the Minister of RAILWAYS be pleased to state:

(a) the number of persons who were allotted railway land at Chitrakootdham, Karwi, Atra and Banda railways stations of Central Railway to run private shops or business and when this land was allotted;

(b) whether some shops have been allotted on the pavements of the roads of railway stations which causes inconvenience to the passengers and if so, the reasons therefor;

(c) the time by which railway land will be got vacated by cancelling the allotment of land;

(d) whether at some places shops are being run on railways land illegally and houses

have also been constructed on railways land; and

(e) if so, the effective steps proposed to be taken by Government to check such misuse of railway land?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Chitrakootdham Karwi - 16 person were licensed railway land on 30.6.83.

Atarra - One person was licensed railway land on 31.3.72
Banda - Nil.

(b) Plots licensed at Chitrakootdham are in the circulating area of the station and it has been decided to remove them to avoid any inconvenience to passengers.

(c) Licences of plots at Chitrakootdham have been cancelled and eviction proceedings initiated against them.

(d) No, Sir, except those shops whose licences have been cancelled.

(e) Constant vigil is kept by the Railway, with the assistance of Civil Police and RPF, to prevent fresh encroachment on railway